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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 181/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd August, 2017, 10.30 A.M

Name of the Company	Pramod Chandra Rath & Ors		
Name of the Company	-Vs-		
		Hotel Aristocrat (P) Ltd & Ors	
Under Section	397/398		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. Mr. Tis how Saha, Sr. Advocate 2. Mr. Ashic Kumar Mukherjee Darocat Pehitroners Jallebujee 3. Mrs. Aspita Saha, Advocate 3. Nrs. Aspita Saha, Advocate			
2 Mr. Ashic Kumar Mukleyee Darocal Chikoners Halledoyee			
3. Was Aspita Saha, Asmorate) 3/8/12			
). Mr. Ratnanko	Danerji, Sr.	Advicate: They	pardent Knishnerde
Mr. Ratnanko Banerji, Sr. Advocate: Respondent Knishnende Mr. Swapna Chowbey, Advocate; No. 182 Mulleyes. Mr. Knishnendu Mulheyes, Advocate, 3/8/17.			
). Mr. Knishnender Mucheyes, How cours) /3/8/17.			

03.08.2017- C.P. No. 181 / 2013 – Pramod Chandra Rath & Ors. –Versus-Hotel Aristocrat (P) Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioners as well as Respondents are present.

Both sides concluded their arguments, they are allowed to file their written notes.

Fixed on 16.08.2017.

(MANORAMA KUMARI) MEMBER (J)